

(ख) और (ग). पूरे वर्ष के दौरान वस्तुतः दिल्ली पुलिस द्वारा वाहन प्राप्त किए गए थे। वाडियों के निर्माण के लिए दो निविदाएं जारी की गई थीं, एक मई में और दूसरी जुलाई में। निविदाएं जारी करने में अन्तर्ग्रस्त औपचारिकताएं अब पूरी की जा चुकी हैं और अधिकांश वानों की वाडियों के निर्माण के लिए आदेश दे दिए गए हैं। इस बात से इंकार किया जाता है कि टायर और इंजन बेकार कर दिये गये हैं।

पुनः चालू किए गए रुग्ण एकक

544. श्री मूल चन्द डागा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) उद्योगों की रुग्णता के कारण कितने श्रमिकों को अपने काम से वंचित होना पड़ा है ;

(ख) गत दो वर्षों के दौरान कितने रुग्ण एककों को चालू किया गया है और कितने एककों को रुग्ण होने से बचाया गया है ; और

(ग) शेष रुग्ण एककों को कब तक पुनः चालू किए जाने की संभावना है ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण वत्त तिवारी) : (क) भारतीय रिजर्व बैंक द्वारा एकत्रित रुग्ण एककों के आंकड़ों में कार्यरत कामगारों की संख्या के आंकड़ों का निर्देश नहीं है।

(ख) और (ग). भारतीय रिजर्व बैंक द्वारा एकत्रित रुग्ण एककों के आंकड़ों के अनुसार, रुग्ण एककों की सूची में से वर्ष 1980 में 2750 एककों और 1981 की मार्च में समाप्त तिमाही में 1075 एककों के नाम निकाल दिए गए थे उन के नवीनतम आंकड़े उपलब्ध हैं। अन्य रुग्ण एककों के कब तक पुनरुज्जीवित होने की संभावना है

इस विषय में कुछ कह पाना संभव नहीं है।

Plan to Recover Uranium from the Estuaries

545. DR. VASANT KUMAR PANDIT: Will the PRIME MINISTER be pleased to state:

(a) whether the study by physical Research Laboratory at Ahmedabad has revealed discharge of several tonnes of Uranium per year into the sea through major rivers of the country;

(b) whether it is a fact that Narmada and Tapti rivers annually discharge about 25 tons of Uranium into the sea at a rate of 1 Gr. per 1000 tons of water; and

(c) if so, have Government drawn any plan to recover Uranium and Radioactive elements from the estuaries and the ocean sediments at the point of discharge, and the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a) to (c). The studies conducted by the Physical Research Laboratory have shown that the discharge of uranium in the sea by major rivers like Narmada and Tapti is not unusual and it is only of academic interest. Concentration of Uranium and its other isotopes in these estuaries is too low for any economic recovery at the present stage of technology.

Grants for Development of Scheduled Areas under Article 275

546. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of grants given under article 275 of the Constitution to different States for Development of Scheduled areas, year-wise and State-wise since

the commencement of the Constitution; and

(b) the per capita expenditure on each tribal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b). The information is being collected and will be laid on the Table of the House.

Increase in Installed Capacity of M/s. Colgate-Palmolive

547. SHRI SUBODH SEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the installed capacity of the multinational M/s. Colgate-Palmolive has suddenly shot up from 6982 tonnes in 1978-79 to 11000 tonnes in 1980, an increase of over 57.5 per cent for tooth-paste manufacturing and 2025 tonnes in 1978-79 to 4500 tonnes in 1980, an increase of over 122 per cent, for tooth-powder manufacturing;

(b) if so, whether the said firm has taken necessary sanction from Government in this regard;

(c) if so, when and the details thereof; and

(d) if not, what action Government are going to initiate against the firm?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (d). M/s. Colgate Palmolive (I) Ltd., Bombay, a non-FERA company, in their annual reports for 1978 and 1979 had, *inter alia*, indicated an installed capacity of 2025 tonnes for tooth powder and 6982 tonnes for toothpaste. In the annual report for 1980, the company has, *inter alia*, mentioned that installed capacity at full utilisation of equipment based on replacement of old equipment, current technological and other relevant factors has been assessed at 4500 tonnes for tooth powder and 11000 tonnes for toothpaste.

On the above facts, a notice was issued to the company asking it to show cause why action should not be initiated for violation of the provisions of section 13(1)(d) of the Industries (Development & Regulation) Act, 1951. The company has submitted that there has been no violation of the aforesaid provisions.

A physical inspection to verify the claims of the company is proposed to be carried out.

Liquidation of Dacoits in Northern India

548. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the growing dacoits menace especially in U.P., Madhya Pradesh and other parts of North India, Government have made any coordinated effort in collaboration with the concerned State Governments to liquidate the dacoit gangs and their hide-outs;

(b) if so, the details thereof and the success achieved so far in that direction; and

(c) the details of the dacoit gangs lately operating the area; and how far the same have been liquidated during the year 1981-82 so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) to (c). The information is being collected and will be laid on the Table of the House.

कोटा परमाणु बिजलीघर का बन्द होना

549. श्री वृद्धि चन्द्र जैन :

श्री हरीश चन्द्र सिंह रावत :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) अप्रैल, 1981 से आज तक उन दिनों के माहवार आंकड़े क्या हैं, जब कोटा